

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN) : (a) Instructions have been issued that if sufficient number of SC/ST candidates do not become available to fill up vacancies reserved for them in the first attempt of recruitment, a second attempt should be made for recruiting suitable candidates belonging to the concerned category in the same recruitment year or as early as possible before the next recruitment. Special Recruitment Drives are launched from time to time for filling up of the backlog vacancies. More than 60,000 backlog vacancies of SCs and STs were filled during the last Special Recruitment Drive, 2004. Another Drive has been launched on 19.11.2008 to fill up the remaining backlog vacancies.

(b) and (c) The Information about total number of vacant posts is not Centrally maintained. However, as per Information received from 37 Ministries/Departments, the number of backlog reserved vacancies of the Scheduled Castes and the Scheduled Tribes as on 1.11.2008 were 3537 and 2969 respectively.

(d) Does not arise.

Understaffing in CVC

1586. SHRI A. ELAVARASAN : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Central Vigilance Commission (CVC), the apex body of our country to deal with corruption, is understaffed with less than 200 people;

(b) whether CVC is supposed to check corruption in more than 1500 Central Government departments, many of them are as big as IT, Railways, Excise etc. and received more than 15000 complaints every year; and

(c) if so, the details thereof and the steps proposed by Government to provide adequate staff to CVC?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN) : (a) At present the total sanctioned strength of the officials of the CVC is 294.

(b) As per the CVC Act, 2003, all Central Government departments/organizations come under the purview of the CVC. The details of complaints received during the last three years are as under:-

Year	No. of Complaints
2007	11436
2008	10330
2009	13817

(c) Government has taken steps to provide adequate staff to the Central Vigilance Commission on the basis of functional requirements. Additional posts are sanctioned on merits.